

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-338**  
TO BE ANSWERED ON 09/12/2022

**IMPLEMENTATION OF PMFBY IN ODISHA**

338. SHRI NIRANJAN BISHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government would take steps to revise the funding patterns under Pradhan Mantri Fasal Bima Yojana (PMFBY) to 60:40 ratio between the Centre and State like other Central sector schemes for all the suggested components;
- (b) whether Government would take steps for early release of funds in one instalment to State of Odisha;
- (c) whether Government would also take steps to incentivise States for capturing Crop Cutting Experiments (CCE) Data through mobile Apps; and
- (d) whether Government would also take steps to include inundation peril for paddy in localized calamities?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) & (b) : Government revamped the Pradhan Mantri Fasal Bima Yojana (PMFBY) with effect from Kharif 2020 and interalia revised the premium subsidy sharing pattern for North Eastern States from 50 : 50 to 90 : 10 between Central and State Government. The premium sharing pattern for remaining States/UTs is 50 : 50 subject to certain conditions. At present, no proposal to revise the subsidy sharing pattern between Centre and such States is under consideration of the Government. Central Government share of funds is released as soon as the State Government release its share to the concerned insurance company.
- (c) : As per provisions in the existing PMFBY, Central Government is already sharing 50% of cost on purchase of smart phones/incentives for using their own mobiles, data charges for capturing and uploading of Crop Cutting Experiments (CCEs) data on National Crop Insurance Portal (NCIP). There is also a provision for reimbursement of 50% to State Govt.

for the additional/incremental CCEs conducted by the State Govt. on reducing of insurance unit level to Gram/Gram Panchayat level.

(d) : Paddy crop can be notified by the concerned State Government against, prevented sowing, mid-season adversity, localized risks of hailstorm, landslide, cloud burst & natural fire and post-harvest losses under the scheme. However, hydrophilic crops where the water stagnation is generally beneficial for crop growth like paddy, jute, mesta are not covered under localized risk of inundation. But these hydrophilic crops are eligible for claims against the aforesaid remaining risks/provisions including damage of crop reported in the yield estimation through Crop Cutting Experiments (CCEs) under the scheme.

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